

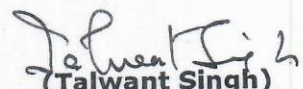
# OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs):DELHI

## ORDER

In pursuance of Delhi High Court Order No. 12/DHC/Gaz./G-7/VI.E.2(a)/2019 dated 26<sup>th</sup> March, 2019, the cases (**old and fresh**) pertaining to Police Station mentioned in column No. 3 is hereby assigned to the following Metropolitan Magistrate, (**Mahila Court**) Central District, Tis Hazari Court, Delhi mentioned in column No. 2 for disposal in accordance with law **with effect from 09.04.2019.**

(1)	(2)	(3)
S.No.	Name of the Judicial Officer	Name of the Police Stations Assigned
1	Ms. Ambika Singh, MM (Mahila Court)-1, Central District THC, Delhi (Previously presided over by Ms. Neha Paliwal, MM)	Chandni Mahal, Jama Masjid, Hauz Qazi, Kamla Market, Nabi Karim, Rajinder Nagar, Daryaganj and I.P. Estate
2	Ms. Sonam Singh, MM (Mahila Court)-2, Central District THC, Delhi	Lahori Gate, Sarai Rohilla, Gulabi Bagh (Pratap Nagar), Chandni Chowk, Kotwali, Maurice Nagar, Bara Hindu Rao and Sadar Bazar
3	Ms. Deepika Singh MM (Mahila Court)-3, Central District THC, Delhi	Subzi Mandi, Timarpur, Kashmere Gate, Burari, Kashmere Gate Metro, Subzi Mandi Railway Station, Wazirabad, Sarai Rohilla Railway Station and Delhi Cantt. Railway Station
4	Ms. Shama Gupta, MM (Mahila Court)-4, Central District THC, Delhi	DBG Road, Pahar Ganj, Karol Bagh, Prasad Nagar, ODRS, NDRS, Hazrat Nizamuddin Railway Station, Roop Nagar and Civil Lines

Ahlmad of the transferor courts will send the case files/records/Proceedings immediately to the transferee Courts well before the next date of hearing fixed in the matter and the lists of cases transferred are notified to the public at large within a period of two weeks from the date of issuance of Order so as to avoid any inconvenience to the public/litigants and lawyers.

  
(Talwant Singh)  
District & Sessions Judge (HQs)  
Delhi

No. 935/35749-764 F.3(4)MM/Gaz./2019

Delhi, Dated the 09 APR 2019

Copy forwarded for information and necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Chief Metropolitan Magistrate, Central District, Tis Hazari Court, Delhi.
3. The Officers concerned.
4. The Administrative Civil Judge, Central District, Tis Hazari Court, Delhi.
5. The Sr. Admn. Officer Judl./Administrative Officer Judl., Filing Section and Administration Branch, Tis Hazari Court, Delhi.
6. The Reader to the District & Sessions Judge(HQs), Central District, Tis Hazari Court, Delhi.
7. The Commissioner of Police I.P. Estate, New Delhi.
8. The Director, Directorate of Prosecution, Tis Hazari Court, Delhi